

LOK SABHA
UNSTARRED QUESTION NO. 4536
TO BE ANSWERED ON 22-03-2018

HANDLOOM (RESERVATION OF ARTICLES FOR PRODUCTION) ACT, 1985

4536. SHRI E.T. MOHAMMED BASHEER

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) Whether the Government has taken any steps to address the issue of poor implementation of the Handlooms (Reservation of Articles for Production) Act, 1985 as pointed out in the annual report;
- (b) if so, the details thereof; and
- (c) the time frame fixed therefor?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) to (c): The Government of India, Ministry of Textiles is implementing The Handlooms (Reservation of Articles for Production) Act, 1985. Under this Act, 11 textile articles have been reserved for exclusive production on handlooms. This Act is implemented by Central and State Government offices through inspection of powerloom units across the country. During 2017-18, target of 3.51 lakh powerloom inspections has been fixed, against which 2.94 lakh powerlooms have been inspected and 78 FIRs filed till January 2018.
